

HON'BLE NATIONAL GREEN TRIBUNAL

IN

O.A. NO. 771 OF 2022

IN THE MATTER OF:

NISHANT BHARGAV

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

....RESPONDENTS

I N D E X

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1	REPLY TO THE STATUS REPORT OF A JOINT COMMITTEE CONSTITUTED IN COMPLIANCE OF THE ORDER DATED 04.01.2023 OF HON'BLE TRIBUNAL ALONG WITH SUPPORTING AFFIDAVIT.	
2	ANNEXURE-A(COLLY) Copies of photographic of sewage disposal by Jaypee	

Though



Nishant Bhargav,
R/o L-132, KP-1,
Plot Jaypee Greens Wish Town,
Sector 133, Noida, UP 201305

Place: New Delhi

Date: 11.03.2023

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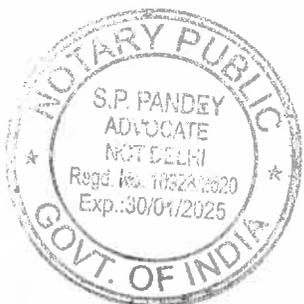
STATE OF UTTAR PRADESH & ORS.

....RESPONDENTS

**REPLY TO THE STATUS REPORT OF A JOINT COMMITTEE
CONSTITUTED IN COMPLIANCE OF THE ORDER DATED 04.01.2023 OF
HON'BLE TRIBUNAL.**

I Nishant Bhargav, S/o Mr. Janardhan Sharma aged about 37 years, R/o L-132, KP-1, Plot Jaypee Greens Wish Town, Sector 133, Noida, UP 201305, presently in New Delhi, do solemnly affirmed and states as under:

1. I am the Complainant and General Secretary of Kensington Park 1 plot, owners welfare association, Sector 133, Noida, in the matter mentioned above, and I am well conversant with the facts and circumstances of the case. Therefore, I am competent to swear this affidavit.
2. The Joint Committee visited KP-1 Plot, Sector 133 on 03.02.2023 and inspected the site and took specific photographs, and the Joint Committee has serviced the status report dated 10.02.2023 to the Complainant on 14.02.2023.
3. The above-said status report inter-alia states that during the inspection, the Jaypee Infratech Ltd. project representative informed the Joint Inspection that they had made an alternative arrangement to dispose of the sewage through tanker to another operated STP in Sector 128 of Jaypee Wish Town. To verify the above sewage disposal generated from KP-1 Plot, Sector 133, some



A handwritten signature in black ink, appearing to read 'Nishant Bhargav'.

residents have thoroughly investigated the reality check of the above version of the Jaypee Infratech Ltd Project representative.

4. On further investigation, the Complaint was surprised to learn that Jaypee Infratech Ltd. has been disposing of the sewage directed to the drain of Noida Authority for last so many years. We have found a massive tank in the labour camp area situated in Sector 133 of Jaypee Wish Town, where more than 1500 labour have been staying in the said labour camp. All the sewages of the KP-1 Plot and the labour camp are collected in the tank and disposed of sewage through a PPC pipe of 6 inches into the drain of Noida Authority. The Complainant has collected evidence through photographic and video of the entire arrangement of sewage disposal by Jaypee Infratech Ltd. Copies of photographic of sewage disposal by Jaypee are attached **Annexure-A(Colly)**.
5. That, pertinently, Jaypee Infratech Ltd. had set up a big camp for labour. These labours are involved in constructing and developing the whole Jaypee wish town. Wishtown's territory has a spread of 1400 Acres across sectors 128, 129,131,133 and 134. There have been thousands of labour staying with their family since 2010. The sewage of the labour camp has been dumped in the Authority drain for years. It has been polluting the underground water for so long.
6. Despite multiple emails and written requests to the owner, contractor and Authority, no one cared to expedite the starting of STP in the area. Even possessions of houses and towers were offered in this hopeless situation.
7. I humbly pray before this Hon'ble Tribunal to take the above submission on record and may form part of the status report dated 10.02.2023 of the Joint Committee and to pass proper orders and directions to the state and Jaypee Infratech Ltd. for the benefit of the environmental safety and well-being of humankind, and the justice.



S.P. Pandey

Dhab Ghogya

DEPONENT

VERIFICATION:

I the deponent do verify this affidavit in New Delhi.

That the contents of para No.1 to 6 of this affidavit are true and correct to the best of my knowledge and belief and no part of has been concealed thereof. That the para no. 7 of the affidavit is the submission before this Hon'ble National Green Tribunal.

S.P. Pandey
I identify the deponent who has signed in my presence

Dhab Ghogya

DEPONENT



CERTIFIED THAT THE DEPONENT
Name: Nishant Ghargay... Age 37 Years
C/O. Sh. Jamar Khan... Sharma
B-132, KP-1, Sec-133, Noida, UP, 201305,
has been duly identified before me at Delhi
on 11-MAR-2023 No. 237
The contents of the affidavit which have
been read & explained to him/her are true
& correct to his/her knowledge

11 MAR 2023

NOTARY PUBLIC
Govt. of India



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Feb 18, 2023 12:14:06 pm



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Feb 18, 2023 12:24:33 pm

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